

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016**

**APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016**

**AND**

**APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016**

**Dated: 6<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 154 OF 2016 & IA NO. 330 OF 2016**

**Birla Textile Mills & Ors.**

**.... Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saransh Shah  
Mr. Ritika Singhal  
Ms. Aradhna

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1  
  
Ms. Neha Garg for  
Mr. Anand K. Ganesan for R-2

**APPEAL NO. 155 OF 2016 & IA NO. 333 OF 2016**

**.... Appellant(s)**

**Ambuja Cement Ltd.**

**Vs.**

**Himachal Pradesh State Electricity Board & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Saurabh Jain  
Mr. Piyush Joshi

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

Ms. Neha Garg for  
Mr. Anand K. Ganesan for R-2

**APPEAL NO. 293 OF 2016 & IA NO. 599 OF 2016**

**M/s J. B. Rolling Mills Ltd. & Anr.** .... **Appellant(s)**  
**Vs.**  
**Himachal Pradesh Electricity Regulatory Commission** .... **Respondent(s)**  
**& Ors.**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-1

Ms. Neha Garg for  
Mr. Anand K. Ganesan for R-2

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing  
on **09.05.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/mk*

**(I.J. Kapoor)**  
**Technical Member**